

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).14429/2007

ROOP SINGH NEGI

Petitioner(s)

VERSUS

PUNJAB NATIONAL BANK & ORS.
(With prayer for interim relief)

Respondent(s)

Date: 30/01/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. K.V.Mohan,Adv.

For Respondent(s)

Mr. Dhruv Mehta, Adv.
Mr. Harshvardhan Jha, Adv.
Mr. Yashraj Singh, Adv.

M/S K.L. Mehta & Co.,Adv.

UPON hearing counsel the Court made the following
ORDER

Counter affidavit has been filed.

List the matter before the Hon'ble Court.

(M.P. Bhadran)
Registrar